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- Ordinance. 1958 (No 5 of 1958) [Placed in Library See No LT-741/58 1
- (vi) The Mineral Oils (Additional Duties of Excise and Customs) Ordinance, 1958 (No 6 of 1958) [Placed in Library See No LT-742/58 1

ANNUAL REPORT AND ACCOUNTS OF INDIAN TELEPHONE INDUSTRIES (P) LTD 'ND AUDITORS' REPORT THEREON

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S K PATIL) Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Seventh Annual Report Accounts of the Indian Telephone Industries Private Limited, Bangalore, for the year ended 31st March, 1957, together with a copy of the Auditors' [Placed in Library Report thereon See No LT-765/58 1

MINISTRY OF LAW NOTIFICATION UNDER THE REPRESENTATION OF PEOPLE ACT, 1951

THE MINISTER OF LAW (SHRI A K SEN) Sir, I beg to lay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy of the Ministry of Law Notification SRO No 4163, dated the 31st December, 1957, publishing further amendments ın the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956 [Placed in Library No LT-532/58]

- I REPORT OF THE KERALA AND MADRAS FOOD POISONING CASES ENQUIRY COMMISSION
- II REPORT OF THE INDIAN DELEGATION TO THE COMMEMORATIVE SESSION OF WHA
- III REPORT ON THE WORKING OF THE Countess of Dufferin's Fund

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M V KRISHNAPPA) Sii, on behalf of Shri D P Karmar-

(v) The Sugar Export Promotion | kar, I beg to lay on the Table a copy of each of the following Reports -

- (1) Report of the Kerala and Madras Food Poisoning Cases Enguiry Commission [Placed in Library See No LT-764/58 1
- (11) Report of the Indian Delegation to the Tenth Anniversary Commemorative Session of the World Health Assembly together with a copy of the Report of the Delegation to the Eleventh World Health Assembly held in May-June. 1958, in Minneapolis (USA) [Placed in Library See No LT-769/58 1
- (111) Report on the activities of the National Association for supplying Medical Aid by Women to the Women of India (Countess of Dufferin's Fund) for the period 1948 to 1957 gether with the audited accounts of the Fund for the aid period [Placed Library See No LT-819/58]

NOTIFICATION APPOINTING THE DATE ON WHICH THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES RULES SHALL COME INTO FORCE

SHRI M V KRISHANAPPA. Sir, on behalf of Shri D P Karmarkar, I beg to lay on the Table, a copy of the Ministry of Health Notification, GSR No 216, dated the 31st March, 1958, appointing the 1st day of April, 1958, as the date on which the All India Institute of Medical Sciences Rules, 1958, shall come into force in Library See No LT-766/58]

MINISTRY OF HOME AFFAIRS NOTIFICA-TIONS UNDER THE DELHI MUNICIPAL CORPORATION ACT, 1957

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA) Sii, on behalf of Shri B N Datar, I beg to lay on the Table, under sub-